Table : India's External Debt and Foreign Exchange Reserves (US$ billion)

Item	End-December 2009	End-December 2010	End-December 2011
External Debt	252.8	295.7	334.9
Foreign Exchange Reserves	283.5	297.3	296.7

Resentment Against Amendment in Tax Assessment Laws

†2086. SHRI SHIVANAND TIWARI:

SHRI RAMCHANDRA PRASAD SINGH:

Will the Minister of FINANCE be pleased to state :

(a) whether it is a fact that foreign investors invest in India only to foster their own financial interests ignoring country's interest;

(b) if so, the Government's reaction in this regard; and

(c) whether it is also a fact that several foreign investors have opposed the Government's move to amend the tax assessment laws comprehensively ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA): (a) and (b) The foreign investors makes their decisions taking into account all relevant factors and the investments are admitted into the country within the framework of the applicable laws, rules and regulation formulated to promote the country's interests.

(c) Concerns have been raised in some quarters about certain provisions of the Finance Bill, 2012.

Standards and Certification of Gutkha Products

†2087. DR. PRABHA THAKUR : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether the content of articles used in Pan Masalal and Pan Gutkha are standardized or certified by Government ;

(b) if so, the details thereof;

(c) whether the consumption of articles mentioned on the packets or pouches of Rajnigandha, Pan Parag, Pan Masala, Pan Gutkha are completely safe for health; and

† Original notice of the question was received in Hindi.